

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gupta Energy Private Limited Date of Commencement of Liquidation: 26-03-2018; List of Stakeholders as on Date: 02-02-2022; Name of IP: Mr. Vikas Prakash Gupta; Process Number: 1; Last 5 digit of registration number: 10889

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	28200000	0	28200000	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	5	8028496436	5	8023753170	0	4743266	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	46326319	1	46326319	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	111	20182501	111	20182501	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	29	20622659	29	20622659	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	18	1066734927	16	743534065	0	6935075	303697331	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		164	9210562842	162	8882618714	0	11678341	303697331	